

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/152/2017
NAME OF THE PETITIONER : ADI NARAYANA REDDY (IN THE MATTER OF
ADARSH ESTATES PVT LTD)
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) T.K. Bhaskar

Priyadarshini

Keerthi

Akhil Jain

Abhinav Parthasarathy

Counsel for Petitioner

B. Abhinav

Dy ROC

[Signature]

2) R. S. KRISHNAN

ORDER

Counsel for the applicant present. Dy.ROC representing the respondent present and prayed for time to file report. Time is enlarged at request. Put up on 05.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)